

(4)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/45/2017
NAME OF THE PETITIONER(S) : BRAKES INDIA PVT. LTD.
NAME OF THE RESPONDENT(S) : SEI ARJUN POWER PVT LTD & 6 ORS
UNDER SECTION : 241/242-

S.No.	Name (in Capital)	Represented by	Signature
1.	PAWAN SHA BAKH	Counsel for R ₁ to R ₇	CP-S
2.	H. Siddharth for M/s P Giridharan	Counsel for R ₁	Lf
3.	T. SHRINI KETHAN FOR R ₅ AND R ₆	COUNSEL FOR R ₅ & R ₆	T.S
4.	Chandramouli Prabakar	COUNSEL FOR Petitioner	R. Venkatavaradan (P) Chandramouli

ORDER

Counsel for both the parties present. Counsel for the Petitioner is directed to file a Rejoinder. Put up on **12.08.2018 at 10.30 AM.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)